

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1441 of 2019

IN THE MATTER OF:

Moolsons Holding Pvt. Ltd.

...Appellant

Versus

Zenal Construction Pvt. Ltd.

...Respondent

Present:

For Appellant: Ms. Misha and Ms. Charu Bansal, Advocates.

For Respondent: Mr. Sameer Kumar, AOR, Mr. Aditya Shankar, Ms. Niharika S. Rathore and Mr. Shahrukh Ahmed, Advocates.

O R D E R

13.01.2020 Post the appeal 'For Admission (After Notice)' on **7th**

February, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)